POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF ROSELABS FINANCE LIMITED

Registered Office: 123/1, Sadiram Estate, Saijpur Gopalpur, Pirana Road, Ahmedabad 382405
Tel No. (079) 26590307, Fax No. (079) 22166730, E-mail: roselabsfinance@gmail.com

The details, subsequent to the completion of the Open Offer made vide Public Announcement dated 23/02/2008 and corrigendum dated 05/06/2008 under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, by M/s Poonam Fast Foods Private Ltd ('Acquirer') to acquire upto 20,00,000 equity shares of Rs.10/- each representing 20% of the outstanding voting capital of Roselabs Finance Limited at a price of Rs. 12.75 (Rupees Twelve paise Seventy Five only) per fully paid-up equity share payable in cash, are as under:

1. Name of the Target Company : Roselabs Finance Limited
2. Name and Address of the Acquirer : Poonam Fast Foods Private Limited, 304, Noble Tower, Ganapatrao Kadam Marg, Lower Parel, Mumbai - 400 013
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Intime Spectrum Registry Ltd
5. Date of Opening of the Offer : Friday, June 13, 2008
6. Date of Closing of the Offer : Wednesday, July 2, 2008
7. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actuals
1.	Offer price	Rs. 12.75	Rs.12.75
2.	Share holding of Acquirer (No. & % of the voting capital) before P.A. & Share Purchase Agreement	10.25 lakh shares (10.25%)	10.25 lakh shares (10.25%)
3.	Shares acquired under Share Purchase Agreement (No & % of voting capital)	44,72,650 (44.73%)	44,72,650 (44.73%)
4.	Shares acquired in the open offer (No & % of the voting capital)	20,00,000 (20.00%)	2,66,531 (2.67%)
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 2,55,00,000	Rs. 33,98,270.25
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & % of voting capital)	NIL	NIL
7.	Post offer share holding of Acquirer (No. & % of voting capital) (2+3+4+6)	74,97,650 74.98%	57,64,181 57.64%
8.	Pre & Post offer share holding of public (No. & % of voting capital) other than Acquirer	25,02,350 25.02%	42,35,819 42.36%
9.	Status of the escrow account, whether released or not	Escrow Amount Transfer to Special Account Returned to Acquirer Retained in escrow	Rs. 2,90,00,000 Rs. 33,98,271 Rs. 2,27,01,729 Rs. 29,00,000
		The balance of Rs. 29 lacs, retained in escrow account, will be returned to acquirer upon completion of all obligations of the acquirer under SEBI (SAST) Regulations.	
10.	Payment of interest, if any to the shareholders along with the details thereof	NIL	NIL
11.	Status of Investor complaints received, if any	NIL	NIL

This Public Announcement would also be made available on the SEBI's website www.sebi.gov.in

Issued on behalf of Acquirer by the Manager to the Offer:

ARIHANT capital markets ltd.
Merchant Banking Division

3rd Floor, Krishna Bhavan, 67, Nehru Road,
Vile Parle (East), Mumbai - 400 057,
Tel No:67664800/858, Fax No. 67664880
Contact person: Ms. Sheela Chhatwani
Email: sheela.c@arihantcapital.com

Place : Mumbai

Date: July 14, 2008